

In the National Company Law Tribunal, Jaipur

Dy. No. 5881/2018

Appeal No. 15/252/JPR/2018

UNDER SECTION 252(1) & 252(3) OF COMPANIES ACT, 2013

In the matter of:

M/s Makul Hospitality Pvt. Ltd. Applicant/Petitioners

VS.

Registrar of Companies JaipurRespondent

Order delivered on 20.09.2018

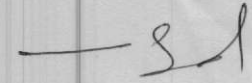
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Piyush Sharma, Adv

For Respondent(s) : Amol Shinde, DROC-DOL.

ORDER

Learned AR for the appellant is present and seeks more time to comply with the directions contained in the order dated 31.08.2018. Taking into consideration the said representation the matter is being adjourned to 25.10.2018.



**(R. Varadharajan)
Member (Judicial)**